

**GOVERNMENT OF INDIA  
MINISTRY OF MINES**

**LOK SABHA  
STARRED QUESTION NO. 365  
TO BE ANSWERED ON 11<sup>th</sup> AUGUST, 2016**

**Inspection of Mines**

**†\*365. SHRIMATI NEELAM SONKER :  
SHRI LAXMI NARAYAN YADAV :**

Will the Minister of MINES be pleased to state:

- (a) the agencies assigned with the task of inspecting mines periodically along with the aims and objectives for the same;
- (b) the State-wise details of mines inspected by various Government agencies including the Indian Bureau of Mines during last three years and the outcome of the same alongwith action taken thereon;
- (c) whether all the coal mines of Jharkhand have been inspected, and if not, the reasons therefor; and.
- (d) the time by which the remaining mines in the country are likely to be inspected?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINES, POWER,  
COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)**

(a) to (d): A statement is placed on the table of the House.

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**Statement referred to in reply to the Lok Sabha Starred Question No.365 asked by Shrimati Neelam Sonker and Shri Laxmi Naryan Yadav, Hon'ble Members of Parliament, for answer on 11 th August, 2016 regarding Inspection of Mines**

(a): There are certain agencies of the Central Government which have been assigned the task of inspecting mines periodically. The agencies are listed below along with their aims and objectives for inspecting mines-

- i. **Directorate General of Mines Safety (DGMS):** Under Constitution of India, safety, welfare and health of workers employed in mines are the concern of the Central Government (Entry 55-Union List, under Article 246). The same is administered by the Directorate-General of Mines Safety (DGMS), under the Union Ministry of Labour & Employment, through the Mines Act, 1952 and the Rules and Regulations framed thereunder.
- ii. **Indian Bureau of Mines (IBM):** Indian Bureau of Mines, a subordinate office under Ministry of Mines, Government of India, carries out inspection of mines of major minerals, through its inspecting officers for enforcement of the provisions of the Mineral Conservation and Development Rules, 1988 (MCDR, 1988) which includes systematic and scientific development of mineral deposits, conservation of mineral resources and protection of environment.
- iii. **Coal Controller Organisation (CCO) :** The Coal Controller's Organisation (its regional offices including headquarters) inspect the collieries under the provisions of Colliery Control Rules, 2004 and the Coal Mines(Conservation and Development) Amendment (CCDA) Rules, 2011 for quality surveillance, CCDA Projects, opening permission, mine closure, excise duty, block inspection etc.

2. Apart from the above Central Government agencies, the Directorate of Geology and Mining (DGM) of the State Governments undertakes inspections for the purpose of royalty assessment, stock verifications, issue of transit passes, prevention and mitigation of illegal mining, compliance of Minerals (other than Atomic and Hydro Carbon Energy Minerals) Concession Rules, 2016, Minor Minerals Concession Rules of the state and other business allocated to the State Government under the MMDR Act, 1957 and Entry 23-State List, Article 246 of the constitution.

(b): The State-wise details of mines inspected by various Government agencies including Indian Bureau of Mines during the last three years and the outcome of the same along with action taken thereon is as under –

- i. **Directorate General of Mines Safety (DGMS):** The organization of DGMS is divided into eight zones. Statistics vis-à-vis inspections/enquiries of mines are maintained zone-wise and the total number of inspections/enquiries made by DGMS officers in different types of mines during the last three years and current year in India is given below:

| <b>Number of Inspections and Enquiries made by DGMS during 2013-2016*</b> |                    |              |            |              |                  |              |            |              |
|---|--------------------|--------------|------------|--------------|------------------|--------------|------------|--------------|
| <b>Year</b>   | <b>Inspections</b> |              |            |              | <b>Enquiries</b> |              |            |              |
|   | <b>Coal</b>        | <b>Metal</b> | <b>Oil</b> | <b>Total</b> | <b>Coal</b>      | <b>Metal</b> | <b>Oil</b> | <b>Total</b> |
| 2013  | 4038               | 3898         | 329        | 8265         | 890              | 449          | 60         | 1399         |
| 2014  | 4664               | 4694         | 588        | 9946         | 1035             | 540          | 111        | 1686         |
| 2015  | 6047               | 5889         | 786        | 12722        | 1280             | 653          | 36         | 1969         |

| Number of Inspections and Enquiries made by DGMS during 2013-2016* |             |       |     |       |           |       |     |       |
|--|-------------|-------|-----|-------|-----------|-------|-----|-------|
| Year   | Inspections |       |     |       | Enquiries |       |     |       |
|  | Coal        | Metal | Oil | Total | Coal      | Metal | Oil | Total |
| 2016*  | 2345        | 2355  | 336 | 5036  | 687       | 404   | 35  | 1126  |

\*: provisional (as on 30.06.2016)

The number of improvement notices and prohibitory orders issued by DGMS during the last three years and current year is given below:-

| Number of Improvement Notices and Prohibitory Orders issued by DGMS during 2013-2016* |                |               |                |               |
|---|----------------|---------------|----------------|---------------|
| Year  | Coal Mines     |               | Non-Coal Mines |               |
|   | Notices Issued | Orders Issued | Notices Issued | Orders Issued |
| 2013  | 108            | 42            | 224            | 473           |
| 2014  | 127            | 46            | 449            | 670           |
| 2015  | 106            | 42            | 88             | 113           |
| 2016*   | 30             | 16            | 34             | 63            |

\*: provisional (as on 30.06.2016)

- ii. **Indian Bureau of Mines (IBM):** The details of inspections carried out during each of the last three years, i.e. from 2013-14 to 2015-2016 are enclosed as Annexure – I. The shortcomings/deficiencies noticed during such inspections are pointed out as violation of provisions of Mineral Conservation and Development Rules, 1988 to the lessee. In case of non-compliance, prosecutions are launched against the defaulting lessee. Details of violations noticed along with the action taken during the said period, State/UT-wise are enclosed as Annexure – II A to C.
- iii. **Coal Controller Organization:** State-wise details of coal mines inspected by the regional offices of CCO situated at Asansol, Dhanbad, Ranchi, Sambalpur, Bilaspur, Nagpur and Kothagudem and by headquarter is given in the annexures as below:

| State          | Annexure | Remarks           |
|----------------|----------|-------------------|
| West Bengal    | V-A      | By CCO, Asansol   |
| Odisha         | V-B      | By CCO, Sambalpur |
| Jharkhand      | V-C1     | By CCO, Ranci     |
|                | V-C2     | By CCO, Dhanbad   |
|                | V-C3     | By CCO, Asansol   |
| Maharashtra    | V-D      | By CCO, Nagpur    |
| Chhattisgarh   | V-E1     | By CCO, Bilaspur  |
| Madhya Pradesh | V-F1     | By CCO, Ranchi    |
|                | V-F2     | By CCO, Bilaspur  |
|                | V-F3     | By CCO, Nagpur    |
| Uttar Pradesh  | V-G      | By CCO, Ranchi    |

- iv. The responses by DGM of the State Governments is not maintained centrally. Their responses received on the State wise number of inspections carried out during the last three years and the outcome of inspections is enclosed as Annexure – III.

- (c): The reply in regard to the inspecting agencies for coal mines is as under-
- i. **Directorate General of Mines Safety (DGMS):** Majority of coal mines in Jharkhand were inspected by DGMS officers to oversee the statutory compliance by the mine management on issues related to safety and welfare of persons employed in mines. Moreover, whenever any concern about safety of persons employed is brought to the notice of DGMS, the respective mines are inspected immediately.
  
  - ii. **Coal Controller Organisation :** The coal mines situated in Jharkhand which have been inspected are given in Annexures-V-C1, V-C2 and V-C3. However, some of the mines could not be inspected as these are not producing in nature.
- (d): The information in regard to the time schedule for the inspection of mines in the country for the various agencies is as under –
- i. **Directorate General of Mines Safety (DGMS):** Presently, all the inspecting officers of DGMS are assigned mines (both coal and non-coal) for inspection through a random number generation mechanism based on Labour Identification Number (LIN) in the Shram Subidha Portal, which is maintained by National Informatics Centre (NIC). Officers have to inspect the assigned mines and submit/upload inspection report online in a time bound manner. Since the whole mechanism is based on randomness of the choice of mines, which has to be inspected by the inspectors, it is expected that all the mines in India, including coal mines of Jharkhand, will get covered in three to four years.
  
  - ii. **Indian Bureau of Mines (IBM):** The inspection of mines by IBM is undertaken as per the criteria laid down in the “IBM Manual of Inspection of Mines”. As per this criteria and available strength of inspecting officers, the mines of major minerals falling under the domain of IBM are inspected. The criteria for inspection of mines by IBM is enclosed as Annexure – IV.
  
  - iii. **Coal Controller Organisation:** The task of inspections is a continuous process and the remaining coal mines in the country are likely to be inspected by 2016-17.

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## Annexure – I

The details of inspections of mines of major minerals carried out by IBM during each of the last three years, i.e. from 2013-14 to 2015-2016

| State            | Inspections |             |             |
|------------------|-------------|-------------|-------------|
|                  | 2013-14     | 2014-15     | 2015-16     |
| Andhra Pradesh   | 316         | 297         | 191         |
| Assam            | 9           | 3           | 0           |
| Bihar            | 8           | 28          | 10          |
| Chhattisgarh     | 75          | 80          | 53          |
| Goa              | 1           | 7           | 74          |
| Gujarat          | 167         | 122         | 188         |
| Haryana          | 2           | 3           | 0           |
| Himachal Pradesh | 54          | 43          | 50          |
| J & K            | 1           | 0           | 1           |
| Jharkhand        | 211         | 227         | 122         |
| Karnataka        | 302         | 277         | 173         |
| Kerala           | 43          | 49          | 9           |
| Madhya Pradesh   | 297         | 255         | 175         |
| Maharashtra      | 79          | 77          | 54          |
| Manipur          | 0           | 4           | 0           |
| Meghalaya        | 27          | 16          | 21          |
| Orissa           | 185         | 171         | 155         |
| Punjab           | 2           | 0           | 0           |
| Rajasthan        | 347         | 376         | 168         |
| Sikkim           | 0           | 0           | 0           |
| Tamil Nadu       | 295         | 228         | 140         |
| Telangana        | 0           | 73          | 44          |
| Uttaranchal      | 80          | 57          | 3           |
| Uttar Pradesh    | 6           | 13          | 1           |
| West Bengal      | 5           | 21          | 1           |
| <b>Total</b>     | <b>2512</b> | <b>2427</b> | <b>1633</b> |

**Annexure – II A**

**Details of State-wise violations noticed along with action taken during the period 21/03/2013 to 20/03/2014**

| Sl. No. | State            | No. of mines pointed out violation | No of mines complied with violation | No. of mines issued Show Cause Notice | No of mines complied with violation after SCN | No of court cases filed |
|---------|------------------|------------------------------------|-------------------------------------|---------------------------------------|---|-------------------------|
| 1       | ANDHRA PRADESH   | 304(755)                           | 150(238)                            | 27(53)                                | 11(19)  | 3                       |
| 2       | ASSAM            | 1(2)                               | 0                                   | 1(2)                                  | 1(1)  | 1(1)                    |
| 3       | BIHAR            | 5(18)                              | 0                                   | 2(9)                                  | 0   | 1(2)                    |
| 4       | CHHATTISGARH     | 42(96)                             | 10(18)                              | 26(55)                                | 4(6)  | 0                       |
| 5       | GOA              | 19(23)                             | 17(17)                              | 18(22)                                | 16(16)  | 0                       |
| 6       | GUJARAT          | 125(580)                           | 48(146)                             | 32(63)                                | 15(37)  | 0                       |
| 7       | HARYANA          | 2(5)                               | 1(3)                                | 0                                     | 0   | 0                       |
| 8       | HIMACHAL PRADESH | 19(47)                             | 16(33)                              | 15(32)                                | 13(29)  | 1(1)                    |
| 9       | JAMMU & ASHMIR   | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 10      | JHARKHAND        | 129(539)                           | 23(49)                              | 101(428)                              | 50(127)                                       | 3(14)                   |
| 11      | KARNATAKA        | 174(351)                           | 140(222)                            | 81(146)                               | 54(75)  | 0                       |
| 12      | KERALA           | 36(73)                             | 28(35)                              | 23(33)                                | 17(17)  | 0                       |
| 13      | MADHYA PRADESH   | 221(525)                           | 83(126)                             | 149(334)                              | 65(118)                                       | 60(92)                  |
| 14      | MAHARASHTRA      | 42(92)                             | 18(37)                              | 25(49)                                | 8(12)   | 0                       |
| 15      | MEGHALAYA        | 5(5)                               | 0                                   | 5(5)                                  | 0   | 3(2)                    |
| 16      | ORISSA           | 61(143)                            | 28(52)                              | 10(16)                                | 2(4)  | 0                       |
| 17      | RAJASTHAN        | 479(1705)                          | 115(326)                            | 331(1168)                             | 102(315)                                      | 1                       |
| 18      | SIKKIM           | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 19      | TAMIL NADU       | 38(68)                             | 12(18)                              | 1(1)                                  | 0   | 0                       |
| 20      | TELANGANA        | 44(149)                            | 25(69)                              | 6(13)                                 | 1(2)  | 0                       |
| 21      | UTTAR PRADESH    | 14(41)                             | 6(12)                               | 8(31)                                 | 2(6)  | 3(8)                    |
| 22      | UTTARKHAND       | 29(70)                             | 16(34)                              | 20(41)                                | 17(34)  | 1(1)                    |
| 23      | WEST BENGAL      | 5(7)                               | 0                                   | 5(7)                                  | 4(6)  | 1(1)                    |
|         | <b>TOTAL</b>     | <b>1794(5294)</b>                  | <b>736(1435)</b>                    | <b>886(2508)</b>                      | <b>382(824)</b>                               | <b>78(122)</b>          |

Figures in paranthesis indicates the number of rules.

Violations includes scrutiny of return/records

**Annexure – II B**

**Details of state-wise violations noticed along with action taken during the period 21/03/2014 to 20/03/2015**

| Sl. No. | State            | No. of mines pointed out violation | No of mines complied with violation | No. of mines issued Show Cause Notice | No of mines complied with violation after SCN | No of court cases filed |
|---------|------------------|------------------------------------|-------------------------------------|---------------------------------------|---|-------------------------|
| 1       | ANDHRA PRADESH   | 124(263)                           | 46(88)                              | 2(2)                                  | 1(1)  | 0                       |
| 2       | ASSAM            | 1(1)                               | 0                                   | 1(1)                                  | 1(1)  | 0                       |
| 3       | BIHAR            | 9(68)                              | 2(4)                                | 7(57)                                 | 0   | 0                       |
| 4       | CHHATTISGARH     | 24(58)                             | 5(7)                                | 12(33)                                | 1(2)  | 0                       |
| 5       | GOA              | 2(2)                               | 0                                   | 2(2)                                  | 0   | 0                       |
| 6       | GUJARAT          | 88(139)                            | 40(110)                             | 25(58)                                | 9(11)   | 0                       |
| 7       | HARYANA          | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 8       | HIMACHAL PRADESH | 20(48)                             | 15(29)                              | 10(14)                                | 4(6)  | 5(6)                    |
| 9       | JAMMU & ASHMIR   | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 10      | JHARKHAND        | 63(345)                            | 13(36)                              | 41(202)                               | 12(36)  | 1                       |
| 11      | KARNATAKA        | 100(324)                           | 51(122)                             | 36(113)                               | 22(38)  | 0                       |
| 12      | KERALA           | 16(28)                             | 5(5)                                | 9(13)                                 | 6(8)  | 0                       |
| 13      | MADHYA PRADESH   | 61(132)                            | 28(50)                              | 27(57)                                | 13(22)  | 14(15)                  |
| 14      | MAHARASHTRA      | 26(94)                             | 15(33)                              | 16(58)                                | 7(19)   | 0                       |
| 15      | MEGHALAYA        | 3(7)                               | 0                                   | 3(7)                                  | 3(7)  | 0                       |
| 16      | ORISSA           | 35(73)                             | 10(13)                              | 3(4)                                  | 1(2)  | 0                       |
| 17      | RAJASTHAN        | 372(1178)                          | 56(148)                             | 290(870)                              | 135(313)                                      | 1(4)                    |
| 18      | SIKKIM           | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 19      | TAMIL NADU       | 60(100)                            | 19(23)                              | 0                                     | 0   | 0                       |
| 20      | TELANGANA        | 70(167)                            | 25(53)                              | 2(3)                                  | 0   | 0                       |
| 21      | UTTAR PRADESH    | 4(9)                               | 0                                   | 0                                     | 0   | 0                       |
| 22      | UTTARKHAND       | 26(61)                             | 8(19)                               | 14(23)                                | 4(11)   | 0                       |
| 23      | WEST BENGAL      | 4(7)                               | 0                                   | 4(7)                                  | 1(2)  | 0                       |
|         | <b>TOTAL</b>     | <b>1108(3284)</b>                  | <b>338(740)</b>                     | <b>504(1524)</b>                      | <b>220(479)</b>                               | <b>21(25)</b>           |

Figures in paranthesis indicates the number of rules.

Violation includes scrutiny of return/records

**Annexure – II C**

**Details of state-wise violations noticed along with action taken during the period 21/03/2015 to 20/03/2016**

| Sl. No. | State            | No. of mines pointed out violation | No of mines complied with violation | No. of mines issued Show Cause Notice | No of mines complied with violation after SCN | No of court cases filed |
|---------|------------------|------------------------------------|-------------------------------------|---------------------------------------|---|-------------------------|
| 1       | ANDHRA PRADESH   | 68(165)                            | 12(17)                              | 0                                     | 0   | 0                       |
| 2       | ASSAM            | 1(1)                               | 0                                   | 0                                     | 0   | 0                       |
| 3       | BIHAR            | 2(4)                               | 0                                   | 1(2)                                  | 0   | 0                       |
| 4       | CHHATTISGARH     | 16(29)                             | 8(11)                               | 1(2)                                  | 1(2)  | 0                       |
| 5       | GOA              | 2(6)                               | 0                                   | 0                                     | 0   | 0                       |
| 6       | GUJURAT          | 67(283)                            | 23(65)                              | 25(85)                                | 14(34)  | 0                       |
| 7       | HARAYANA         | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 8       | HIMACHAL PRADESH | 23(69)                             | 14(42)                              | 9(22)                                 | 5(10)   | 0                       |
| 9       | JAMMU & KASHMIR  | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 10      | JHARKHAND        | 24(125)                            | 7(22)                               | 7(50)                                 | 1(7)  | 0                       |
| 11      | KARNATAKA        | 49(142)                            | 32(52)                              | 22(37)                                | 19(20)  | 0                       |
| 12      | KERALA           | 7(19)                              | 1(1)                                | 1(1)                                  | 1(1)  | 0                       |
| 13      | MADHYA PRADESH   | 114(280)                           | 55(109)                             | 63(126)                               | 33(54)  | 2(4)                    |
| 14      | MAHARASHTRA      | 13(41)                             | 3(6)                                | 0                                     | 0   | 0                       |
| 15      | MEGHALAYA        | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 16      | ORISSA           | 33(74)                             | 7(10)                               | 6(14)                                 | 1(1)  | 0                       |
| 17      | RAJASTHAN        | 62(179)                            | 26(62)                              | 33(66)                                | 15(25)  | 0                       |
| 18      | SIKKIM           | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 19      | TAMIL NADU       | 29(53)                             | 4(5)                                | 0                                     | 0   | 0                       |
| 20      | TELANGANA        | 19(38)                             | 6(7)                                | 1(3)                                  | 0   | 0                       |
| 21      | UTTAR PRADESH    | 0                                  | 0                                   | 0                                     | 0   | 0                       |
| 22      | UTTAR4KHAND      | 3(7)                               | 3(6)                                | 0                                     | 0   | 0                       |
| 23      | WEST BENGAL      | 0                                  | 0                                   | 0                                     | 0   | 0                       |
|         | <b>TOTAL</b>     | <b>532(1515)</b>                   | <b>201(415)</b>                     | <b>169(410)</b>                       | <b>90(154)</b>                                | <b>2(4)</b>             |

Figures in paranthesis indicates the number of rules.

Violation includes scrutiny of return/records



**Annexure - III**

**Compilation of responses received from the State Governments, on the State-wise number of inspections carried out during the last three years and the outcome of inspections**

| State            | Number of inspections |         |         | Outcome of inspection and remarks   |
|------------------|-----------------------|---------|---------|---|
|                  | 2013-14               | 2014-15 | 2015-16 |   |
| Andhra Pradesh   | 1924                  | 1743    | 1729    | Amount realized during the last three years are Rs. 165.701 lakhs, 84.353 lakhs, 96.24 lakhs resp.  |
| Chhattisgarh     | 1326                  | 1333    | 1266    | Show cause notices issued during the last three years are 124,112 & 85 resp. Number of illegal mining and transportation cases during the years 2013-14, 2014-15 & 2015-16 are 4823, 4593 & 5817 resp and penalty amount in Rs. Lakhs for these three years are 625.89, 618.06 & 875.08 resp. |
| Gujarat          | 135                   | 120     | 64      | Lease inspections carried out and notices were issued.  |
| Himachal Pradesh | 227                   | 293     | 365     | Ensured the mine working within the lease areas as per the approved mining plans.   |
| Karnataka        | 318                   | 315     | NA      |   |
| Kerala           | N.A.                  | N.A.    | N.A.    | Yearwise detection of illegal mining cases are 18; 04; 07 with realization of fine of amount Rs. 5,36,166; Rs. 1,00,000 and Rs. 1,62,015 for the years 2013-14, 2014-15 & 2015-16 resp.   |
| Maharashtra      | 36504                 | 32737   | 33646   | Recovery as penalty from minor minerals during the years 2013-14, 2014-15 & 2015-16 in Rs. Crores was 49.04, 42.06 & 68.78 respectively.  |
| Odisha           | 29                    | 44      | 45      | The number of inspections carried out by Odisha State Pollution Control Board for 2013-14, 2014-15 & 2015-16 are 350, 388 & 406 resp.   |
| Rajasthan        | 247                   | 346     | 332     | Inspections carried out for implementation of MMDR Act, 1957 & Rules made thereunder.   |
| Tamil Nadu       | N.A.                  | N.A.    | N.A.    | Inspection is being carried out for all mines and quarries before issue of transit permits  |

|               |      |      |       |  |
|---------------|------|------|-------|--|
| Telangana     | 1280 | 598  | 621   | Inspections carried out for implementation of MMDR Act, 1957 & Rules made thereunder.  |
| Uttar Pradesh | 8612 | 9920 | 12239 | Inspections for checking illegal mining and transport. Revenue recovered in Rs. Lakhs are 91223.38, 102927.76 & 122221.85 resp for the years 2013-14, 2014-15 & 2015-16.   |
| Uttarakhand   | 1075 | 3000 | 3200  | Revenue of Rs. In crores is 235, 224 and 273 resp. for the years 2013-14, 2014-15 & 2015-16. New mining leases and storage licenses were sanctioned. Illegal mining/ transportation/ storages were mitigated and direct and indirect employment generated. |

## **Criteria for Inspection of Mines by IBM**

- I. All fully mechanized category "A" mines (both Open cast and under Ground) shall be under taken at least twice in a financial year (Refer Ministry of Mines letter No. 16/12/2009-MVI (Pt.XIX (Vol.IV( dated 9.12.2003)
- II. Inspection of mines having approved modifications in the Mining Plan/ Scheme of Mining are to be inspected, as below (Refer Ministry of Mines Letter No. 16/12/2009-MVI dated 29.10.2010).
  - a. Mines having increase in production by more than 50% are to be inspected every 3 months.
  - b. Mines having increase in production between 25 to 50% are to be inspected every 6 months.
  - c. Mines having increase in production by less than 25% are to be inspected every year.
- III. Recalcitrant lessees violating provisions of the MMDR Act, 1957, MCR 1960 and MCDR 1988 (Refer Ministry of Mines Letter NO. 16/37/2013-M.VI dated 24.10.2014).
- IV. All underground mines.
- V. Other A category mines.
- VI. All mines whose leases are expiring within 2 years.
- VII. Mines where conservation problems are known to exist or where difficult working conditions exist which could mitigate against the enforcement of more important provisions of MCDR including implementation of mining plan, enforcement of provision pertaining to abandonment of mines and/or temporary discontinuance of mining operations those relating to environment submission of returns and notices etc.
- VIII. Mines of important minerals of the region and of strategic minerals.
- IX. Mines not inspected for more than 2 years in the immediate past and
- X. Other B category mines.

**State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.**

| <b>State: WEST BENGAL</b>   |   |
|---|---|
| <b>YEAR: 2013-14</b>  |   |
| <b>NAME OF THE MINES INSPECTED</b>  | <b>PURPOSE</b>                              |
| <b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> 1. MADHAIPUR, 2. MANDERBONI / SOUTH SAMLA 3. AMALGAMATED COLLIERY, 4. DALURBAND, 5. KHANDRA, 6. BANKOLA, 7. SHYAMSUNDARPUR, 8.CHINAKURI 3 PIT , 9. JHANJRA Project, 10. NABA KAJORA, 11. PARASCOLE, 12. JAMBAD, 13. KHAS KAJORA, 14. NEW KENDA(UG), 15. BAHULA, 16. HARIPUR, 17. LOWER KENDA, 18. CHORA 7&9 U/G, 19. CHORA 10 U/G, 20. SIDULI, 21 .C.L. JAMBAD, 22. MOUTHDIH, 23. KUNUSTORIA, 24. BANSRA, 25. BELBAID, 26. PARASEA 6 & 7 INCLINE, 27. PARASEA, 28. NORTH SEARSOLE OC PATCH, 29. NIMCHA, 30. CHAPUIKHAS, 31. J.K.NAGAR, 32. SATGRAM INCLINE, 33. KALIPAHARI, 34. S.S.INCLINE, 35. SODEPUR; 36. IISCO: Ramnagore colliery. | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> 1. CHAPAPUR II OCP , 2. KUMARDIHI 'B' OC PATCH, 3. BAHULA OC PATCH.  | FOR OPENIING PERMISSION                     |
| <b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> . 1. BAHULA OC PATCH, 2. NORTH SEARSOLE OC PATCH, 3. KHOODIA ( U.G), 4. GOPINATHPUR OC PATCH . <b>CAPTIVE BLOCKS:</b> 5. TransDamodar OCP, WBMDTCL, 6.Tara ( East & West)OC, BECML, 7. Gangaramchak- Bhadulia OCP, BECML, 8. Bajore Opencast , BECML, 9. Barjora(North) OCP, DVC EMTA, 10. ICML , Sarshatoli , 11. Ardhagram OCP, M/S Sova Ispat.  | QUALITY SURVEILLANCE                        |
| <b>YEAR: 2014-15</b>  |   |
| <b>NAME OF THE MINES INSPECTED</b>  | <b>PURPOSE</b>                              |
| <b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> 1. MADHAIPUR, 2. MANDERBONI / SOUTH SAMLA 3. AMALGAMATED COLLIERY, 4. DALURBAND, 5. KHANDRA, 6. BANKOLA, 7. SHYAMSUNDARPUR, 8.CHINAKURI 3 PIT , 9. JHANJRA Project, 10. NABA KAJORA, 11. PARASCOLE, 12. JAMBAD, 13. KHAS KAJORA, 14. NEW KENDA(UG), 15. BAHULA, 16. HARIPUR, 17. LOWER KENDA, 18. CHORA 7&9 U/G, 19. CHORA 10 U/G, 20. SIDULI, 21 .C.L. JAMBAD, 22. MOUTHDIH, 23. KUNUSTORIA, 24. BANSRA, 25. BELBAID, 26. PARASEA 6 & 7 INCLINE, 27. PARASEA, 28. NORTH SEARSOLE OC PATCH, 29. NIMCHA, 30. CHAPUIKHAS, 31. J.K.NAGAR, 32. SATGRAM INCLINE, 33. KALIPAHARI, 34. S.S.INCLINE, 35. SODEPUR. 36. IISCO: Ramnagore colliery. | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> 1. KHOTTADIH ( U/G) , 2. SHANKARPUR.   | FOR OPENIING PERMISSION                     |
| <b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> . 1. KUMARDIHI 'B' OC PATCH, 2. JHANJRA Project, 3. JAMBAD OCP, 4. BAHULA OC PATCH . 5. NORTH SEARSOLE OC PATCH, 6. SONEPUR BAZARI PROJ., 7. BHANORA WEST BLOCK MINE, 8. CHAPAPUR - II (U/G), 9. CHAPAPUR II OCP: <b>CAPTIVE BLOCKS:</b> 10. TransDamodar OCP, WBMDTCL, 11.Tara ( East & West)OC, BECML, 12. Gangaramchak- Bhadulia OCP, BECML, 13. Bajore Opencast , BECML, 14. Barjora(North) OCP, DVC EMTA, 15. ICML , Sarshatoli , 16. Ardhagram OCP, M/S Sova Ispat. 17. <b>IISCO:</b> Ramnagore colliery.  | QUALITY SURVEILLANCE                        |
| <b>YEAR: 2015-16</b>  |   |
| <b>NAME OF THE MINES INSPECTED</b>  | <b>PURPOSE</b>                              |

|   |  |
|---|--|
| <p><b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> 1. MADHAIPUR, 2. MANDERBONI / SOUTH SAMLA 3. AMALGAMATED COLLIERY, 4. DALURBAND, 5. KHANDRA, 6. BANKOLA, 7. SHYAMSUNDARPUR, 8.CHINAKURI 3 PIT , 9. JHANJRA Project, 10. NABA KAJORA, 11. PARASCOLE, 12. JAMBAD, 13. KHAS KAJORA, 14. NEW KENDA(UG), 15. BAHULA, 16. HARIPUR, 17. LOWER KENDA, 18. CHORA 7&amp;9 U/G, 19. CHORA 10 U/G, 20. SIDULI, 21 .C.L. JAMBAD, 22. MOUTHDIH, 23. KUNUSTORIA, 24. BANSRA, 25. BELBAID, 26. PARASEA 6 &amp; 7 INCLINE, 27. PARASEA, 28. NORTH SEARSOLE OC PATCH, 29. NIMCHA, 30. CHAPUIKHAS, 31. J.K.NAGAR, 32. SATGRAM INCLINE, 33. KALIPAHARI, 34. S.S.INCLINE, 35. SODEPUR. 36. <b>IISCO:</b> Ramnagore colliery.</p> | <p>SAND STOWING &amp; PROTECTIVE WORKS UNDER CCDAC</p> |
| <p><b>MINES UNDER EASTERN COALFIELDS LIMITED:</b> . 1. JHANJRA Project, 3. JAMBAD OCP, 4. SONEPUR BAZARI PROJ., 7. CHAPAPUR - II (U/G), 9. CHAPAPUR II OCP, KAPASARA OC PATCH,CHAPAPUR II OCP : <b>CAPTIVE BLOCKS:</b> 10. TransDamodar OCP, WBMDTCL, 11.Tara ( East &amp; West)OC, BECML, 12. Gangaramchak- Bhadulia OCP, BECML, 13. Bajore Opencast , BECML, 14. Barjora(North) OCP, DVC EMTA, 15. ICML , Sarshatoli , 16. Ardhagram OCP, M/S Sova Ispat. 17. <b>IISCO:</b> Ramnagore colliery.</p>   | <p>QUALITY SURVEILLANCE</p>                            |

**State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.**

| <b>State: ODISHA</b>  |                      |
|---|----------------------|
| <b>YEAR: 2013-14</b>  |                      |
| NAME OF THE MINES INSPECTED   | PURPOSE              |
| <b>MINES UNDER MAHANADI COALFIELDS LIMITED:</b> . 1. MGR Siding, Kaniha Area, 2. Kanika Siding, Basundhara Area,  | QUALITY SURVEILLANCE |
| <b>YEAR: 2014-15</b>  |                      |
| NAME OF THE MINES INSPECTED   | PURPOSE              |
| <b>MINES UNDER MAHANADI COALFIELDS LIMITED:</b> . 1. Sidding NO. VII & VIII, Bhharatpur Area, 2. Siding No. I & II, Jagannath OCP, Jagannath Area, 3. Siding VI& II,Belpahar OCP, Lakhanpur Area, 4. Siding NO.III, IB Valley Area, 5. MGR Siding No. I & II, Lingaraj Area, 6. MGR Bharatpur, Bharatpur Area, 7. Belpahar Y-Curve Siding No. 4 & 5,Lakhanpur Area, 8. Belpahar Y-Curve Siding No. 4 & 5,Lakhanpur Area, 9. Siding No. 3& 4,UTLS/ BOCM- III,Lakhanpur Area, 10. Lakhanpur MGR, Lakhanpur Area, 11. Orient Siding, Orient ASrea, Siding No. 5 & 6, Ananta OCP, Jaganath Area , <b>COAL BLOCKS:</b> Talabira- 1 Coal Mine, Hindalco Industries Ltd  | QUALITY SURVEILLANCE |
| <b>YEAR: 2015-16</b>  |                      |
| NAME OF THE MINES INSPECTED   | PURPOSE              |
| <b>MINES UNDER MAHANADI COALFIELDS LIMITED:</b> . 1.Lajkura Sidding 1&2, Deulbera Siding, Lingaraj Area, UTLS /BOCM III, Lakhanpur Area, Lakura SidingI& II,IB Valley Area, Balram Siding, Hingula Area, Basundhara OCP,Basundhara Area, MGR Bharatpur, Bharatpur Area, Siding No.I & II, Jagannath Area, MGR Kaniha II & II, Kaniha Area, Lajkura Siding III, IB Valley Area, Siding No. 3 & 4,Bhubaneswari OCP, Jagannath Area, Kaika Siding, Basundhara Area, Basundhara OCP, Basundhara Area, Kulda OCP, Basundhara Area, Siding No V, Ananta OCP, Bharatpur Area, Y Curve Siding No. V(BOCM), Lakhanpur Area, Lakhanpur MGR , Lakhanpur Area, Siding No.VII, Bhharatpur OCP, Kanika Siding, Bsundhara Area, MGR Siding, Kaniha Area, Lingaraj OCP,Lingaraj Area, Kaniha OCP, Kaniha Area, Ananta OCP, Bharapur Area, Balaram OCP,Hingula Area. Basundhara OCP, Kulda OCP, Lajkura OCP, Lakhanpur OCP, Belpahar OCP, SamaleshwariOCP, Orient Colliery. <b>COAL BLOCKS:</b> Talabira- 1 Coal Mine, Hindalco Industries Ltd | QUALITY SURVEILLANCE |

## Annexure – V-C1

State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.

| State: JHARKHAND   |   |
|--|---|
| YEAR: 2013-14  |   |
| NAME OF THE MINES INSPECTED  | PURPOSE                                     |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> 1. SIRKA, URIMARI, SWANG, JARANGDIH, GOVINDPUR. PW: BHURKUNDA   | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> 1.KONAR , ASHOK, KUJU, MAGADH, BIRSA  | FOR OPENIING PERMISSION                     |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> . 1. BACHRA, PIPARWAR, KDH, DAKRA, CHURI RE-ORG, KARAKTTA, ROHINI, PURNADIH, SAUNDA'D', SAYAL-D, URIMARI(SAYAL-D), N.URIMARI, GIDI'A', RELIGARA, GIDI'C', ARGADA, ARA, SARUBERA, PUNDI, TOPA, PINDRA, KARMA, TAPIN(S), TAPIN, KUGP, JHARKHAND, KOCP, PAREJ EAST, TETARIAKHAR, KATHARA, GOVINDPUR PHASE-II, BOKARO, KARGALI, KARO-I, KARGALI U/G, KHASMAHAL, KARO PROJ.II, GIRIDIH, SEL.DHORI, Q.NO.1, SEL.DHORI.Q.NO.3, TARMi, DHORI, DHORI(KHAS),AMLO, RAJRAPPA. | QUALITY SURVEILLANCE                        |
| YEAR: 2014-15  |   |
| NAME OF THE MINES INSPECTED  | PURPOSE                                     |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> 1.SIRKA, URIMARI, SWANG, JARANGDIH, GOVINDPUR   | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> 1. KATHARA, TAPIN, URIMARI OCP, BHURKUNDA COLLIERY, SIKNI COLLIERY  | FOR OPENIING PERMISSION                     |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> . .BACHRA, PIPARWAR, ASHOK, KDH, DAKRA, CHURI RE-ORG, KARAKTTA, ROHINI, PURNADIH, SAUNDA'D', SAYAL-D, URIMARI(SAYAL-D), N.URIMARI, GIDI'A', RELIGARA, GIDI'C', ARGADA, SARUBERA, PUNDI, TOPA, PINDRA, KUJU, KARMA, TAPIN(S), KUGP, JHARKHAND, KOCP, PAREJ EAST, TETARIAKHAR   | QUALITY SURVEILLANCE                        |
| YEAR: 2015-16  |   |
| NAME OF THE MINES INSPECTED  | PURPOSE                                     |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> 1.SIRKA, URIMARI, SWANG, JARANGDIH, GOVINDPUR   | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> . 1. BACHRA, PIPARWAR, ASHOK, KDH, DAKRA, CHURI RE-ORG, KARAKTTA, ROHINI, PURNADIH, BHURKUNDA, SAUNDA'D', URIMARI(SAYAL-D), N.URIMARI, TOPA, PINDRA, KUJU, KARMA, TAPIN(S), TAPIN, KUGP, JHARKHAND, KOCP, PAREJ EAST, TETARIAKHAR, KATHARA, GOVINDPUR PHASE-II, BOKARO, KARGALI, KARO-I, KARGALI U/G, SEL.DHORI, Q.NO.1, SEL.DHORI.Q.NO.3, TARMi, DHORI, DHORI(KHAS), AMLO, RAJRAPPA, MAGADH, AMRAPALI, B. SIKNI  | QUALITY SURVEILLANCE                        |
| <b>MINES UNDER CENTRAL COALFIELDS LIMITED:</b> 1. SAYAL'D' COLLIERY  | FOR OPENIING PERMISSION                     |

**SUMMARY STATEMENT OF MINES OF JHARKHAND INSPECTED BY CCO, DHANBAD**

| <b>Sl No</b>             | <b>Name of mines inspected by CCO, Dhanbad</b>   | <b>Purpose of Inspection</b>                             |
|--------------------------|--|--|
| <b>2013-14</b>           |  |  |
| <b>State - Jharkhand</b> |  |  |
| 1                        | Damoda, Murraidih, Block-II OCP, Govindpur, Ramkanali, AKWMC ,Salanpur, Phularitand, Lohapatti, Maheshpur, Amalgamated Sudamdih-Patherdih colliery Gazlitand, Tetulmari, Nichitpur, S. Bansjora, Mudidih, Kankanee, Amalgamated Dhansar-Industry colliery, Godhur, Gondudih, Khas kusunda, Basuria, Ghanoodih, Kuya, ROCP, Jeenagora, NTST, Kujama, Bhowra(N), Bhowra(S), Chandan Proj., of M/s. BCCL, Sijua colliery, M/s. TSL Pachwara Central, and Parbatpur colliery Captive coal Block. | Quality Surveillance/<br>Sampling of Coal.               |
| 2                        | Phularitand, Lohapatti, Maheshpur Amalgamated Sudamdih-Patherdih colliery of M/s. BCCL   | Opening permission                                       |
| 3                        | Gopalichuck, KB-10/12 Pits, Bhagaband, Simlabahal, patherdih colliery of M/s. BCCL, Jamadoba, Digwadih, 6 & 7 Pits, Sijua, Bhelatand colliery of M/s. TSL, Chasnala , Noonudih Jitpur colliery of M/s. SAIL  | Sand Stowing and<br>Protective work Claim<br>under CCDAC |
| 4                        | Jamadoba Washery, Bhelatand washery, West Bokaro Washery of M/s. TSL and Parbatpur colliery of Captive coal Block  | Assesment of By-Product                                  |
| <b>2014-15</b>           |  |  |
| <b>State - Jharkhand</b> |  |  |
| 1                        | Damoda, Murraidih, Block-II OCP, Ramkanali, AKWMC ,Salanpur, Phularitand, Maheshpur, Amalgamated Sudamdih-Patherdih colliery, Tetulmari, Nichitpur, S. Bansjora, Amalgamated Dhansar-Industry colliery, Godhur, Basuria, Ghanoodih, Kuya, ROCP, NTST, Bhowra(N), Bhowra(S), Chandan Proj., Akashkinari, Govindpur, Bastacolla, Dohari of M/s. BCCL and Pachwara Central, Pachwara (N) and Parbatpur Captive coal Block.  | Quality Surveillance/<br>Sampling of Coal.               |
| 2                        | Katras Chaitudih OCP, Sendra Bansjora OCP, Gopalichuck OCP , Dohari OCP, Bhutgoria colliery of M/s. BCCL   | Opening permission                                       |
| 3                        | Gopalichuck, KB-10/12 Pits, Bhagaband, Simlabahal, patherdih colliery, Jamadoba, Digwadih, 6 & 7 Pits, Sijua, Bhelatand colliery of M/s. TSL, Chasnala , Noonudih Jitpur colliery of M/s. SAIL   | Sand Stowing and<br>Protective work Claim<br>under CCDAC |
| 4                        | Jamadoba Washery, Bhelatand washery, West Bokaro Washery of M/s. TSL   | Assesment of By-Product                                  |
| <b>2015-16</b>           |  |  |
| <b>State - Jharkhand</b> |  |  |
| 1                        | Damoda, Murraidih, Block-II OCP, Ramkanali, Katras Chaitudih OCP, AKWMC ,Salanpur, Phularitand, Amalgamated Sudamdih-Patherdih colliery Gazlitand, Tetulmari, Godhur, Bastacolla, Dohari OCP, Kusunda OCP , Kuya, NTST, Bhowra(N), Bhowra(S), Murlidih 20/21 pits, Kharkharee, Simlabahal, Sijua colliery, M/s. TSL  | Quality Surveillance/<br>Sampling of Coal.               |
| 2                        | Gopalichuck, KB-10/12 Pits, Bhagaband, Simlabahal, patherdih colliery, Jamadoba, Digwadih, 6 & 7 Pits, Sijua, Bhelatand colliery of M/s. TSL, Chasnala , Noonudih Jitpur colliery of M/s. SAIL   | Sand Stowing and<br>Protective work Claim<br>under CCDAC |



|   |  |                         |
|---|--|-------------------------|
| 3 | Jamadoba Washery, Bhelatand washery, West Bokaro Washery of M/s. TSL | Assesment of By-Product |
|---|--|-------------------------|

**Annexure – V-C3**

**State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.**

| <b>State: JHARKHAND</b> |  |                                |
|-------------------------|--|--------------------------------|
| <b>YEAR: 2013-14</b>    |  |                                |
|                         | <b>NAME OF THE MINES INSPECTED</b>   | <b>PURPOSE</b>                 |
|                         | <b>MINES UNDER EASTERN COALFIELDS LIMITED: 1. CHAPAPUR II OCP</b>  | <b>FOR OPENIING PERMISSION</b> |
|                         | <b>MINES UNDER EASTERN COALFIELDS LIMITED: 1. KHOODIA, GOPINATHPUR OC PATCH</b>  | <b>QUALITY SURVEILLANCE</b>    |
| <b>YEAR: 2014-15</b>    |  |                                |
|                         | <b>NAME OF THE MINES INSPECTED</b>   | <b>PURPOSE</b>                 |
|                         | <b>MINES UNDER EASTERN COALFIELDS LIMITED: . 1.RAJMAHAL OCP, 2. CHAPAPUR II OCP</b>                                      | <b>QUALITY SURVEILLANCE</b>    |
| <b>YEAR: 2015-16</b>    |  |                                |
|                         | <b>NAME OF THE MINES INSPECTED</b>   | <b>PURPOSE</b>                 |
|                         | <b>MINES UNDER EASTERN COALFIELDS LIMITED: . 1.CHITRA OCP, 2. RAJMAHAL OCP, 3. KAPASARA OC PATCH, 4. CHAPAPUR II OCP</b> | <b>QUALITY SURVEILLANCE</b>    |

## Annexure –V- D

State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.

| State: MAHARASTRA  |   |
|--|---|
| YEAR: 2013-14  |   |
| NAME OF THE MINES INSPECTED  | PURPOSE                                     |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. Mahakali UG, 2. Silewara UG, 3. Nandgaon Incline, 4. Manna Incline, 5. Pipla UG, 6. AB Incline, 8. Sasti, 9. Ballapur, 10. CRC, 11. DRC.   | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> . 1. Dumri SDG, 2. GOS SDG, 3. NSS SDG, 4. Ballapur WW, 5. Umrer SDG, 6. NMOC SDG, 7. Chargon SDG, 8. JKOC, 9. NKOC, 10. CRC SDG, 11. Wani SDG, 12. HLC SDG, 13. Naigaon OC, 14. Padmapur OC, 15. Saoner.   | QUALITY SURVEILLANCE                        |
| <b>MINES UNDER NAGPUR AREA:</b> 1. IBOCM, 2. Belgon Ug, 3. MM I, 4. Marki Jhari Jamni, 5. Majra Blok, 6. MM II & III.  | COAL BLOCK                                  |
| YEAR: 2014-15  |   |
| NAME OF THE MINES INSPECTED  | PURPOSE                                     |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. HLC, 2. Silewara UG, 3. New Majri, 4. UG Manna Incline, 5. Pipla UG, 6. AB Incline, 7. Sasti, 8. Ballapur, 9. CRC, 10. Patansaongi, 11. DRC  | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. Umrer OC, 2. MKD I OC,   | FOR OPENIING PERMISSION                     |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> . 1. MKD OC, 2. Umrer, 3. Dumri SDG, 4. GOS SDG, 5. NSS SDG, 6. Ballapur WW, 7. Gouri OC, 8. NMOC SDG, 9. Chargon SDG, 10. JKOC, 11. NKOC, 12. CRC SDG, 13. Wani SDG, 14. HLC SDG, 15. Hirdgarha SDG, 16. Padmapur OC, 17. Saoner, 18. Majri OC 19. Telwasa OC, 20. Dorwasa OC, 21. Kolar Pimpari, 22. Pimpalgaon, 23. Ukni OC, 24. Durgapur OC, 25. Tawa II, 26. Sarni, 27. Kamptee, | QUALITY SURVEILLANCE                        |
| <b>MINES UNDER NAGPUR AREA:</b> 1. IBOCM, 3. Belgon Ug, 2. MM II & III, 3. Sial Ghoghri.   | COAL BLOCK                                  |
| YEAR: 2015-16  |   |
| NAME OF THE MINES INSPECTED  | PURPOSE                                     |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. Mahakali UG. 2. Silewara UG, 3. Nandgaon Incline, 4. Manna Incline, 5. Pipla UG, 6. AB Incline, 7. Patansaongi, 8. HLC - 1, 9. DRC.  | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. Pengaonga OC, 2. Gokul OC, 3. New Majri OC, 4. Dinesh (MKD - III), 5. Pauni II & III, 6. Bhanegaon OC.   | FOR OPENIING PERMISSION                     |
| <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> . 1. Umrer, 2. Dumri SDG, 3. GOS SDG, 4. NSS SDG, 5. Ballapur WW, 6. NMOC SDG, 7. Chargon SDG, 8. Pengaonga OC, 9. CRC SDG, 10. Wani SDG, 11. HLC SDG, 12. Hirdgarha SDG, 13. Padmapur OC, 14. Saoner , 15. Tawa II & I, 16. Sarni, 27. Wani North.   | QUALITY SURVEILLANCE                        |

## State-wise details of coal mine lignite mine inspected

| STATE CHHATTISGARH   |                                      |                      |
|----------------------|--------------------------------------|----------------------|
| YEAR 2013-2014       |                                      |                      |
| Sl. No.              | NAME OF THE MINES /SIDINGS INSPECTED | PURPOSE              |
| <b>SECL</b>          |                                      |                      |
| 1                    | BISHRAMPUR W.W. SDG                  | QUALITY SURVEILLANCE |
| 2                    | KUMDA SDG.                           |                      |
| 3                    | AMERA OC                             |                      |
| 4                    | BISHRAMPUR OC                        |                      |
| 5                    | BHATGAON SDG.                        |                      |
| 6                    | MAHAN-II OC                          |                      |
| 7                    | CHURCHA SDG.                         |                      |
| 8                    | KATORA SDG.                          |                      |
| 9                    | N.C.P.H. SDG.                        |                      |
| 10                   | CHIRIMIRI SDG.                       |                      |
| 11                   | DUMANHILL SDG.                       |                      |
| 12                   | KURASIA UG                           |                      |
| 13                   | NORTH CHIRIMIRI UG                   |                      |
| 14                   | HALDIBARI UG                         |                      |
| 15                   | PALKIMARA UG                         |                      |
| 13                   | JUNADIH SDG.                         |                      |
| 17                   | SILO/MGR SDG. GEVRA                  |                      |
| 18                   | GEVRA OC                             |                      |
| 19                   | GEVRA RD SDG.                        |                      |
| 20                   | NEW KUSMUNDA SDG.                    |                      |
| 21                   | CSEB BELT SDG.                       |                      |
| 22                   | KUSMUNDA OC                          |                      |
| 23                   | SURAKACHHAR SDG.                     |                      |
| 24                   | CSEB OWS SDG.                        |                      |
| 25                   | MANIKPUR -II SDG.                    |                      |
| 26                   | SILO/MGR DIPKA SDG.                  |                      |
| 27                   | DIPKA SDG.                           |                      |
| 28                   | ROBERTSON SDG.                       |                      |
| 29                   | DHARAM UG                            |                      |
| 30                   | CHHAL OC                             |                      |
| 31                   | BAROUD OC                            |                      |
| <b>CAPTIVE MINES</b> |                                      |                      |
| 1                    | JOCCM M/s JSPL                       | QUALITY SURVEILLANCE |
| 2                    | JPOCCM M/s JPL                       |                      |
| 3                    | MILUPARA UG M/s miel                 |                      |
| 4                    | USHAA COAL MINE M/s JNIL -Patch-B OC |                      |

|                            |   |  |
|----------------------------|---|--|
| 5                          | USHAA COAL MINE M/s JNIL -Patch-C OC                                    |  |
| 6                          | USHAA UG COAL MINE M/s JNIL   |  |
| 7                          | CHOTIA -I OC M/s PIL  |  |
| 8                          | PARSA EAST & KANTA BASAN OC MINE of M/s RRVUNL                          |  |
| 9                          | KARWAHI OC M/s SEML   |  |
| <b>SECL</b>                |   |  |
| 1                          | JAMPALI OC  | OPENING PERMISSION                                       |
| <b>CAPTIVE MINES</b>       |   |  |
| 1                          | CHOTIA -II OC of M/s PIL  |  |
| <b>CAPTIVE MINES</b>       |   |  |
| 1                          | DUGAPUR-II/TARAIMAR   | CAPTIVE COAL BLOCK INSPECTION AS DIRECTED BY CCO,KOLKATA |
| 2                          | GARE PALMA SECTOR-III   |  |
| <b>CAPTIVE MINES</b>       |   |  |
| 1                          | PARSA EAST & KANTA BASAN OC MINE OF M/s RRVUNL ON 18/5/13 (FOR REJECTS) | INSPECTION FOR MIDLINGS/REJECTS DISPOSAL                 |
| 2                          | PARSA EAST & KANTA BASAN OC MINE OF M/s RRVUNL ON 3/2/14 (FOR REJECTS)  |  |
| 3                          | KARWAHI OC OF M/s SEML ON 20/2/14 (MIDLINGS/REJECTS)                    |  |
|                            |   |  |
| <b>STATE: CHHATTISGARH</b> |   |  |
| <b>2014-15</b>             |   |  |
| Sl. No.                    | NAME OF THE MINES /SIDINGS INSPECTED                                    | PURPOSE  |
| <b>SECL</b>                |   |  |
| 1                          | BISHRAMPUR W.W.SDG.   | QUALITY SURVEILLANCE                                     |
| 2                          | KUMDA SDG.  |  |
| 3                          | MAHAN-II W.W. SDG.  |  |
| 4                          | MAHAN-II OC   |  |
| 5                          | CHURCHA SDG.  |  |
| 6                          | KATORA SDG.   |  |
| 7                          | N.C.P.H. SDG.   |  |
| 8                          | CHIRIMIRI SDG.  |  |
| 9                          | DUMANHILL SDG.  |  |
| 10                         | KURASIA OC  |  |
| 11                         | HALDIBARI UG  |  |
| 12                         | WEST JKD UG   |  |
| 13                         | JUNADIH SDG.  |  |
| 14                         | SILO/MGR SDG. GEVRA   |  |
| 15                         | GEVRA OC  |  |
| 16                         | GEVRA RD SDG.   |  |
| 17                         | NEW KUSMUNDA-I&III SDG.   |  |
| 18                         | NEW KUSMUNDA-II SDG.  |  |

|                                      |  |  |
|--------------------------------------|--|--|
| 19                                   | CSEB BELT SDG.   |  |
| 20                                   | SURAKACHHAR SDG.   |  |
| 21                                   | CSEB OWS SDG.(KORBA)   |  |
| 22                                   | MANIKPUR -II SDG.  |  |
| 23                                   | MANIKPUR OC  |  |
| 24                                   | DHEWADIH UG  |  |
| 25                                   | SILO/MGR DIPKA SDG.  |  |
| 26                                   | DIPKA SDG.   |  |
| 27                                   | ROBERTSON SDG.   |  |
| <b>CAPTIVE MINES</b>                 |  |  |
| 1                                    | JOCCM OF M/s JSPL  | QUALITY SURVEILLANCE                     |
| 2                                    | JPOCCM OF M/s JPL  |  |
| 3                                    | MILUPARA UG OF M/s miel  |  |
| 4                                    | USHAA COAL MINE OF M/s JNIL -Patch-B OC  |  |
| 5                                    | USHAA COAL MINE OF M/s JNIL -Patch-C OC  |  |
| 6                                    | USHAA UG COAL MINE OF M/s JNIL   |  |
| 7                                    | CHOTIA -I OC M/s PIL   |  |
| 8                                    | PARSA EAST & KANTA BASAN OC MINE OF M/s RRVUNL   |  |
| 9                                    | KARWAHI OC OF M/s SEML   |  |
| <b>SECL</b>                          |  |  |
| 1                                    | SEAM "E&F"AT GEVRA OC  | OPENING PERMISSION                       |
| 2                                    | VI (TOP),VI (MIDDLE),VI (BOTTOM).& V FOR SARAIPALI OC ON 5/7/14                        |  |
| 3                                    | VI (TOP),VI (MIDDLE),VI (BOTTOM).& V FOR SARAIPALI OC ON 16/2/15                       |  |
| <b>CAPTIVE MINES</b>                 |  |  |
| 1                                    | SEAM No.IV,III B & II OF GARE PALMA IV/2 & 3 COAL BLOCKS OF M/s JPL (UNDERGROUND MINE) |  |
| <b>CAPTIVE MINES</b>                 |  |  |
| 1                                    | PARSA EAST & KANTA BASAN OC MINE OF M/s RRVUNL ON 04/11/14 (REJECTS)                   | INSPECTION FOR MIDLINGS/REJECTS DISPOSAL |
| <b>STATE CHHATTISGARH</b>            |  |  |
| <b>2015-16</b>                       |  |  |
| NAME OF THE MINES /SIDINGS INSPECTED |  | PURPOSE                                  |
| <b>SECL</b>                          |  |  |
| 1                                    | BISHRAMPUR W.W.(A)& (B)SDG.  | QUALITY SURVEILLANCE                     |
| 2                                    | KUMDA SDG.   |  |
| 3                                    | AMERA OC   |  |
| 4                                    | AMGAON OC  |  |
| 5                                    | BISHRAMPUR OC  |  |

|    |                         |
|----|-------------------------|
| 6  | KUMDA 7&8 UG            |
| 7  | GAYATRI UG              |
| 8  | BHATGAON SDG.           |
| 9  | MAHAN-II W.W SDG.       |
| 10 | KALYANI UG              |
| 11 | MAHAN-II OC             |
| 12 | BHATGAON UG             |
| 13 | CHURCHA SDG.            |
| 14 | CHURCHA RO UG           |
| 15 | KATORA SDG.             |
| 16 | KATKONA 3&4 UG          |
| 17 | PANDAVPARA UG           |
| 18 | JHILIMILI UG            |
| 19 | CHIRIMIRI OC            |
| 20 | CHIRIMIRI UG            |
| 21 | NCPH SDG.               |
| 22 | NCPH UG                 |
| 23 | CHIRIMIRI SDG.          |
| 24 | NORTH CHIRIMIRI UG      |
| 25 | DUMANHILL SDG.          |
| 26 | RANI ATARI UG           |
| 27 | VIJAY WEST UG           |
| 28 | KURASIA UG              |
| 29 | HALDIBARI UG            |
| 30 | WEST JKD UG             |
| 31 | PALKIMARA UG            |
| 32 | GEVRA OC                |
| 33 | SILO/MGR SDG.GEVRA      |
| 34 | JUNADIH SDG.            |
| 35 | NEW KUMUNDA I&IIISDG.   |
| 36 | GEVRA ROAD SDG.         |
| 37 | NEW KUMUNDA II SDG.     |
| 38 | CSEB BELT SDG.(KUMUNDA) |
| 39 | KUMUNDA OC              |
| 40 | SURAKACHHAR SDG.        |
| 41 | BALGI 1&2 UG            |
| 42 | RAJGAMAR 4&5 UG         |
| 43 | CSEB OWS SDG (KORBA)    |
| 44 | SURAKACHHAR MAIN UG     |
| 45 | SURAKACHHAR 3&4 UG      |
| 46 | SURAKACHHAR 5&6 UG      |
| 47 | SINGHALI 1&2 UG         |
| 48 | DHELWADIH UG            |
| 49 | BALGI 3&4 UG            |
| 50 | BAGDEVA UG              |

|                      |   |                      |
|----------------------|---|----------------------|
| 51                   | DIPKA OC  |                      |
| 52                   | SILO/MGR (DIPKA)  |                      |
| 53                   | DIPKA SDG.  |                      |
| 54                   | CHHAL OC  |                      |
| 55                   | BAROUD OC   |                      |
| 56                   | JAMPALI OC  |                      |
| 57                   | DHARAM UG   |                      |
| 58                   | ROBERTSON SDG.  |                      |
| 59                   | GARE PALMA IV/2&3 OC (DESIGNATED  |                      |
| 60                   | CUSTODIAN SECL)   |                      |
| 61                   | ROBERTSON SDG.  |                      |
| <b>CAPTIVE MINES</b> |   |                      |
| 1                    | JOCCM OF M/s JSPL   | QUALITY SURVEILLANCE |
| 2                    | JPOCCM OF M/s JPL   |                      |
| 3                    | MILUPARA UG OF M/s miel   |                      |
| 4                    | USHAA COAL MINE OF M/s JNIL -Patch-"B" OC                                 |                      |
| 5                    | USHAA COAL MINE OF M/s JNIL -Patch-"C" OC                                 |                      |
| 6                    | USHAA UG COAL MINE OF M/s JNIL  |                      |
| 7                    | CHOTIA -I OC M/s PIL  |                      |
| 8                    | PARSA EAST & KANTA BASAN OC MINE OF M/s RRVUNL                            |                      |
| 9                    | KARWAHI OC OF M/s SEML  |                      |
| <b>SECL</b>          |   |                      |
| 1                    | "IV & V"SEAMS OF WEST CHIRIMIRI COLLIERY                                  |                      |
| 2                    | SEAM No."E&F" OF DIPKA EXP.PROJECT  | OPENING PERMISSION   |
| 3                    | LOCAL-2(L-2) SEAM AT KALYANI UG MINE (BHATGAON AREA)                      |                      |
| <b>CAPTIVE MINES</b> |   |                      |
| 1                    | SEAM -2 OF CHOTIA -I OC OF M/s BALCO                                      |                      |
| 2                    | SEAM-II(PATCH-"B" OC, PATCH "C"OC) & UNDERGROUND MINE OF GARE PALMA IV/4  |                      |
|                      | COAL MINE OF M/s HINDALCO IND.LTD.  |                      |
| 3                    | SEAM-III OF EXISTING UG MINE OF GARE PALMA IV/4 COAL MINE OF M/s HINDALCO |                      |
|                      | INDUST.LTD.   |                      |
| 4                    | SEAM-II & III OF GARE PALMA IV/5 UG COAL                                  |                      |
|                      | MINE OF M/s HINDALCO IND. LTD.  |                      |
| <b>CAPTIVE MINES</b> |   | CAPTIVE COAL         |
| 1                    | LINKED -135 MW FBC BASED TPP OF PKCL OF                                   | BLOCK INSPECTION     |
|                      | M/s RRVUNL  | AS DIRECTED BY       |
| 2                    | DEVIATION FROM APPROVED MINING PLAN                                       | CCO,KOLKATA          |

|                      |   |   |
|----------------------|---|---|
|                      | IN RESPECT OF COTIA COAL MINE OF M/s BALCO        |   |
| 3                    | SITE VISIT OF SONDHIA COAL MINE                   |   |
| 4                    | SITE VISIT OF BHASKARPARA COAL MINE               |   |
| <b>CAPTIVE MINES</b> |   | INSPECTION FOR MIDDINGS/REJECTS DISPOSAL / MANNER OF DISPOSAL |
| 1                    | GARE PALMA IV/1 OF M/s JSPL ON 1/4/15             |   |
| 2                    | GARE PALMA IV/1 OF M/s JSPL ON FROM               |   |
|                      | 4/1/16 TO 5/1/16                                  |   |
| 3                    | GARE PALMA IV/1 OF M/s JSPL ON FROM               |   |
|                      | 13/1/16 TO 14/1/16                                |   |
| 4                    | GARE PALMA IV/2 & 3 OF M/s JPL ON 1/4/15          |   |
| 5                    | GARE PALMA IV/4 OF M/s JNIL ON 1/4/15             |   |
| 6                    | GARE PALMA IV/5 OF M/s MIEL ON 1/4/15             |   |
| 7                    | GARE PALMA IV/7 OF M/s SEML FROM 1/4/15           |   |
|                      | TO 2/4/15   |   |
| 8                    | GARE PALMA IV/7 OF M/s SEML ON 30/4/15            |   |
| 9                    | GARE PALMA IV/7 OF M/s SEML FROM 5/8/15 TO 6/8/15 |   |



## Annexure – V-F1

State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.

| State: MADHYA PRADESH |  |                        |
|-----------------------|--|------------------------|
| YEAR: 2013-14         |  |                        |
|                       | NAME OF THE MINES INSPECTED  | PURPOSE                |
|                       | AMELIA NORTH   | FOR OPENING PERMISSION |
|                       | MINES UNDER NORTHERN COALFIELDS LIMITED: . 1. BEENA, 2. KAKRI, 3. KHADIA, 4. KRISHNASHILLA, MMAE, SASAN POWER LTD, AMELIA NORTH. | QUALITY SURVEILLANCE   |
| YEAR: 2014-15         |  |                        |
|                       | NAME OF THE MINES INSPECTED  | PURPOSE                |
|                       | MINES UNDER NORTHERN COALFIELDS LIMITED: . 1. BEENA, 2. KAKRI, 3. KHADIA, 4. KRISHNASHILLA, MMAE, SASAN POWER LTD, AMELIA NORTH. | QUALITY SURVEILLANCE   |
| YEAR: 2015-16         |  |                        |
|                       | NAME OF THE MINES INSPECTED  | PURPOSE                |
|                       | MINES UNDER NORTHERN COALFIELDS LIMITED: . 1. BEENA, 2. KAKRI, 3. KHADIA, 4. KRISHNASHILLA, MMAE, SASAN POWER LTD, AMELIA NORTH. | QUALITY SURVEILLANCE   |

## Annexure – V-F2

State-wise details of coal mine lignite mine inspected

| STATE MADHYA PRADESH |                                      |                      |
|----------------------|--------------------------------------|----------------------|
| YEAR                 |                                      |                      |
| 2013-2014            |                                      |                      |
| Sl. No.              | NAME OF THE MINES /SIDINGS INSPECTED | PURPOSE              |
| 1                    | RAJNAGAR RO SDG.                     | QUALITY SURVEILLANCE |
| 2                    | NEW RAJNAGAR SDG.                    |                      |
| 3                    | BIJURI SDG.                          |                      |
| 4                    | RAJNAGAR OC                          |                      |
| 5                    | GOVINDA SDG.                         |                      |
| 6                    | BURHAR - SDG.                        |                      |
| 7                    | KHAIRAHA UG                          |                      |
| 8                    | SHARDA OC                            |                      |
| 9                    | SANGMA SDG.                          |                      |
| 10                   | NOWROZABAD SDG.                      |                      |
| 11                   | VINDHYA UG                           |                      |
| 12                   | PIPARIA UG                           |                      |
| 13                   | UMARIA UG                            |                      |
| <b>CAPTIVE MINES</b> |                                      |                      |

|                              |   |                      |
|------------------------------|---|----------------------|
| 1                            | BICHARPUR UG of M/s MPSMCL                  | QUALITY SURVEILLANCE |
| 2                            | SHAHPUR EAST                                |                      |
| 3                            | SHAHPUR WEST                                |                      |
| 4                            | BICHARPUR UG of M/s MPSMCL                  |                      |
| <b>STATE: MADHYA PREDESH</b> |   |                      |
| <b>2014-15</b>               |   |                      |
| <b>Sl. No.</b>               | <b>NAME OF THE MINES /SIDINGS INSPECTED</b> | <b>PURPOSE</b>       |
| 1                            | RAJNAGAR RO SDG.                            | QUALITY SURVEILLANCE |
| 2                            | NEW RAJNAGAR SDG.                           |                      |
| 3                            | BIJURI SDG.                                 |                      |
| 4                            | BAHERABAND P/M UG                           |                      |
| 5                            | KURJA UG                                    |                      |
| 6                            | KAPILDHARA UG                               |                      |
| 7                            | BIJURI UG                                   |                      |
| 8                            | RAJNAGAR RO UG                              |                      |
| 9                            | SOMNA UG                                    |                      |
| 10                           | MALGA UG                                    |                      |
| 11                           | JHIRIA UG                                   |                      |
| 12                           | GOVINDA SDG.                                |                      |
| 13                           | BURHAR SDG.                                 |                      |
| 14                           | SANGMA SDG.                                 |                      |
| 15                           | NOWROZABAD SDG.                             |                      |
| <b>STATE MADHYA PREDESH</b>  |   |                      |
| <b>2015-16</b>               |   |                      |
| <b>Sl. No.</b>               | <b>NAME OF THE MINES /SIDINGS INSPECTED</b> | <b>PURPOSE</b>       |
| 1                            | NEW RAJNAGAR SDG.                           | QUALITY SURVEILLANCE |
| 2                            | RAJNAGAR RO SDG.                            |                      |
| 3                            | JHIRIA UG                                   |                      |
| 4                            | MALGA UG                                    |                      |
| 5                            | RAJNAGAR OC                                 |                      |
| 6                            | BIJURI SDG.                                 |                      |
| 7                            | SOMNA UG                                    |                      |
| 8                            | BAHERABAND P/M                              |                      |
| 9                            | RAJNAGAR RO UG                              |                      |
| 10                           | KAPILDHARA UG                               |                      |
| 11                           | AMADAND OC                                  |                      |
| 12                           | BHADRA 7&8 UG                               |                      |
| 13                           | GOVINDA SDG.                                |                      |
| 14                           | JAMUNA 1&2 UG                               |                      |
| 15                           | JAMUNA 9&10 UG                              |                      |
| 16                           | MEERA UG                                    |                      |
| 17                           | BURHAR SDG.                                 |                      |
| 18                           | DHANPURI OC                                 |                      |
| 19                           | SANGMA SDG.                                 |                      |

|                      |   |                      |
|----------------------|---|----------------------|
| 20                   | BANGWAR UG  |                      |
| 21                   | KHAIRAHA UG   |                      |
| 22                   | AMLAI OC  |                      |
| 23                   | SHARDA OC   |                      |
| 24                   | DHANPURI UG   |                      |
| 25                   | NOWROZABAD SDG.   |                      |
| 26                   | UMARIA UG   |                      |
| 27                   | PIPARIA UG  |                      |
| 28                   | PINOURA UG  |                      |
| <b>CAPTIVE MINES</b> |   |                      |
| 1                    | SEAM -IV, IIIA, IIIB & II OF BICHARPUR COAL MINE OF M/s ULTRATECH CEMENT LTD. | QUALITY SURVEILLANCE |

**Annexure – V-F3**

**State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.**

| <b>State: MADHYA PRADESH</b> |  |   |
|------------------------------|--|---|
| <b>YEAR: 2013-14</b>         |  |   |
|                              | <b>NAME OF THE MINES INSPECTED</b>   | <b>PURPOSE</b>                              |
|                              | <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. Tawa I, 2. Shobhapur,  | SAND STOWING & PROTECTIVE WORKS UNDER CCDAC |
|                              | <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. Mathni UG, 2. Mandla North , 3. Ambara OC.   | FOR OPENIING PERMISSION                     |
|                              | <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> . 1. EDC SDG, 2. BG SDG, 3. Palachori SDG,  | QUALITY SURVEILLANCE                        |
|                              | <b>MINES UNDER NAGPUR AREA:</b> 1. Dharmsthal, 2. Sial Ghoghri,  | COAL BLOCK                                  |
| <b>YEAR: 2014-15</b>         |  |   |
|                              | <b>NAME OF THE MINES INSPECTED</b>   | <b>PURPOSE</b>                              |
|                              | <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> 1. Mandla South, 2. Ganpati Mine, 3. Barkui OC.   | FOR OPENIING PERMISSION                     |
|                              | <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> . 1. EDC SDG, 2. BG SDG, 3. Palachori SDG, 4. Hirdgarha SDG, 5. Tawa II, 6. Sarni, 37. Chatarpur I. | QUALITY SURVEILLANCE                        |
|                              | <b>MINES UNDER NAGPUR AREA:</b> 1. Mandla North, 2. Sial Ghoghri.  | COAL BLOCK                                  |
| <b>YEAR: 2015-16</b>         |  |   |
|                              | <b>NAME OF THE MINES INSPECTED</b>   | <b>PURPOSE</b>                              |
|                              | <b>CAPTIVE</b> 1. Mandla South, 2. Sial Ghoghri,   | FOR OPENIING PERMISSION                     |
|                              | <b>MINES UNDER WESTERN COALFIELDS LIMITED:</b> . 1. EDC SDG, 2. BG SDG, 3. Palachori SDG, 4. Hirdgarha SDG, 5. Tawa II & I, 6. Sarni,              | QUALITY SURVEILLANCE                        |

**State-wise details of coal mines/ Lignite mines inspected by regional offices of CCO and by headquarter during last three years.**

| <b>State: UTTAR PRADESH</b>   |                      |
|---|----------------------|
| <b>YEAR: 2013-14</b>  |                      |
| NAME OF THE MINES INSPECTED   | PURPOSE              |
| <b>MINES UNDER NORTHERN COALFIELDS LIMITED:</b> . 1. JHINGURDAH, 2. BLOCK'B', 3. AMLOHRI, 4. NIGAH, 5. JAYANT, 6. DUDHICHUA | QUALITY SURVEILLANCE |
| <b>YEAR: 2014-15</b>  |                      |
| NAME OF THE MINES INSPECTED   | PURPOSE              |
| MINES UNDER NORTHERN COALFIELDS LIMITED: . 1. JHINGURDAH, 2. BLOCK'B', 3. AMLOHRI, 4. NIGAH, 5. JAYANT, 6. DUDHICHUA        | QUALITY SURVEILLANCE |
| <b>YEAR: 2015-16</b>  |                      |
| NAME OF THE MINES INSPECTED   | PURPOSE              |
| MINES UNDER NORTHERN COALFIELDS LIMITED: . 1. JHINGURDAH, 2. BLOCK'B', 3. AMLOHRI, 4. NIGAH, 5. JAYANT, 6. DUDHICHUA        | QUALITY SURVEILLANCE |